

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 58**

**CA 137/2023 CA 170/2023 CA 96/2021 CA 338/2021 CA 396/2021 CA 131/2022 CA 632/2022 IA 163/2023 IA 164/2023 CA 354/2023 CA 355/2023 CA 409/2023 CA 419/2023 CA 436/2023 CA 117/2023 CA 388/2023 CA 403/2021 CA 136/2022 in CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **20.12.2023**

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD**

Section 241-242 of the Companies Act, 2013 and Rule 11 of NCLT

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**ORDER**

**CA 137/2023 CA 170/2023**

- 1) Mr. Janak Dwarkadas, Ld. Sr. Advocate a/w Mr. Prateek Seksaria, Ld. Sr. Advocate a/w Mr. Rohan Rajadhyaksha, Advocate for Applicants in CA 137, Ms. Roma Bhojani a/w Ms. Drishti Das, Counsel for Respondent Nos. 2 and 3, Mr. Aditya Sikka, Ld. Counsel for the Union of India are present.
- 2) Heard Ld. Sr. Advocates for Applicants and the Ld. Counsel for the Union of India, partly.
- 3) Hearing will resume on 21.12.2023 at 2:30 p.m.

**CA 355/2023**

- 1) Mr. Malhar Zatakia, Ld. Counsel for the Applicant and Mr. M.S. Bharadwaj, Ld. Counsel for Respondent No. 1 are present.
- 2) Ld. Counsel for the Respondent No. 1 submits that the final investigation Report has been placed before the competent Authority and after their approval necessary and appropriate action will be taken; thus, seeks time in the matter.
- 3) Stand over to 17.01.2024, for further consideration and hearing.

**CA 96/2021 CA 338/2021 CA 632/2022 CA 403/2021 CA 136/2022**

- 1) Ld. Counsel for the Parties are present.
- 2) Stand over to 17.01.2024, for further consideration and hearing.

**CA 131/2022**

- 1) Mr. Gaurav Sharma, Ld. Counsel for the Applicant is present.
- 2) Heard and Reserved for Orders.

**Registry shall list other Applications of today's Board on 17.01.2024, for further consideration and hearing.**

Sd/-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**